

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.607
IB-523/PB/2022

IN THE MATTER OF:
ICICI Bank Ltd

...PETITIONER

Vs

Mr. Mayak Sethi

...RESPONDENT

Section
U/s 95 (1) of IBC, 2016

Order delivered on 30.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :
For the Respondent :

ORDER

Re-notified to **07.05.2024**.

Sd/-
(Court Officer)